

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**  
**Central Zonal Bench**  
**Suchna Bhawan, III<sup>rd</sup> Floor, Arera Hills**

**Date: 28<sup>th</sup> November, 2014**

**TIME: 10.30 hrs. to 13.15 hrs.**

**14.00 hrs. to 16.00 hrs.**

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**

**HON'BLE MR. P.S. RAO EXPERT MEMBER**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR HEARING</b>				
1.	Original Application No. 125/2013 M.A.No.545/14 M.A.No.662,663, 664,665 to 668/2014	Villagers of Village Patanwati 8 Ors. Vs. State of Rajasthan & 4 Ors.	Mr. Suresh Chand Sharma Mr. Vishal Bhatnagar Adv. Mr. Sandeep Singh, Adv. for R-R.P.C.B. Raj. Mr. Sachin K. Verma, Adv. Ms. Sadhana Pathak Adv. Mr. Arvind Soni Adv. Mr. Vikram Singh Shekhawat	
2.	Original Application No. 329/2014	Chetan Sharma Vs. Rajasthan State Pollution Control Board	Mr. Shantanoo saxena Adv. Mr. Pramod Shrivastava Adv.	
3.	Original Application No. 328/2014	Babulal Renwal Vs. State of Rajasthan through its chief secretary & 3 Ors.	Mr. Dharamvir Sharma Adv. Mr. Shivendu Joshi Adv.	
4.	Original Application No.91/2014	M/S Surya Minetech Pvt. Ltd. Vs. Rajasthan State Pollution Control Board.	Mr. S. K. Shukal Adv.	
5.	Original Application No.94/2014	M/S NECC Grit Udhog Vs. Rajasthan State Pollution Control Board.	Mr. S. K. Shukal Adv.	
6.	Original Application No. 160/2014 (CZ)	Jagmohan Patidar Vs. Volkswagen Group India Pvt. Ltd. & 6 Ors.	Mr. Ravi kant Patidar Adv.  Mr. Qasim Ali, Mr. Rohit Sharma Adv. for R-1&2 Mr. M. Bhatnagar Adv.	